

C O N T E N T S

**Fifteenth Series, Vol. XXVIII, Eleventh Session, 2012/1934 (Saka)
No. 14, Friday, August 31, 2012/Bhadra 9, 1934 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Friday, August 31, 2012/Bhadra 9, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

MADAM SPEAKER: Q. No. 285, Dr. Padmasinha Bajirao Patil.

... (*Interruptions*)

11.0¼ hrs

At this stage, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

DR. PADMASINHA BAJIRAO PATIL : Madam, Q. No. 285.

THE MINISTER OF POWER AND MINISTER OF CORPORATE AFFAIRS
(SHRI M. VEERAPPA MOILY): Madam, on behalf of Shri Vayalar Ravi, I beg to submit that a statement is laid on the Table of the House... (*Interruptions*)

(Q. NO. 285)

DR. PADMASINHA BAJIRAO PATIL : Madam, micro, small and medium enterprises are a vital part of Indian economy and they contribute to 45 per cent of industrial production and 40 per cent of total exports of the country...

(Interruptions)

The Scheme of Fund for Regeneration of Traditional Industries is implemented to promote *khadi* & village industries and coir sector, but desired results are not achieved... *(Interruptions)* I would like to know the reasons for this...

(Interruptions) Is it because of non implementation of the programmes in real spirit... *(Interruptions)* or is it because of want of sufficient funds to implement the scheme? ... *(Interruptions)*

11.01 hrs

At this stage, Shri Sansuma Khunggur Bwiswmuthiary came and stood on the floor near the Table.

... (Interruptions)

Madam, the Artisan Welfare Fund Trust has been set up by the Ministry for the benefit of artisans... *(Interruptions)* I would like to know whether all artisans are covered under this scheme and if not then the reasons for non coverage of all artisans... *(Interruptions)*

SHRI M. VEERAPPA MOILY: Madam Speaker, the Government... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.02 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

*At this stage, Shri Ganesh Singh and
some other hon. Members came and stood on the floor near the Table.*

PAPERS LAID ON THE TABLE**12.0½ hrs**

MADAM SPEAKER: Now, Papers to be laid on the Table; Shri Ajit Singh.

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Pawan Hans Helicopters Limited and the Ministry of Civil Aviation for the year 2012-2013.

(Placed in Library, See No. LT 7236/15/12)

(2) A copy of the Aircraft (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 323 in Gazette of India dated 26th November, 2011 under Section 14A of the Indian Aircraft Act, 1934, together with explanatory note.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7237/15/12)

... (Interruptions)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table:-

- (1) (i) A copy of the First Report (Hindi and English versions) of the National Commission for Scheduled Tribes, New Delhi, for the years 2004-2005 and 2005-2006, under Section (6) of the Article 338A of the Constitution.
 - (ii) A copy of the Action Taken Memorandum (Hindi and English versions) on the First Report of the National Commission for Scheduled Tribes, New Delhi, for the years 2004-2005 and 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7238/15/12)

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table a copy of the National Commission for Protection of Child Rights (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 517(E) in Gazette of India dated 29th June, 2012 under sub-section (3) of Section 35 of the Commissions for Protection of Child Rights Act, 2005.

(Placed in Library, See No. LT 7239/15/12)

... (*Interruptions*)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri S. Gandhiselvan, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7240/15/12)

(3) A copy of the Indian Medicine Central Council (Minimum Standard Requirements of Ayurveda Colleges and attached Hospitals) Regulations, 2012 (Hindi and English versions) published in Notification No. 28-15/2011-Ay.(Minimum Standards) in Gazette of India dated 19th July, 2012 under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970.

(Placed in Library, See No. LT 7241/15/12)

... (*Interruptions*)

THE MINISTER OF POWER AND MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY): On behalf of Shri K.C. Venugopal, I beg to lay on the Table:-

(1) A copy of the Review* (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 7242/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 59 of the Energy Conservation Act, 2001:-

- (i) The Energy Conservation (Energy Consumption Norms and Standards for Designated Consumers, Form, Time within which, and

* The Annual Report and Audited Accounts were laid on 16.12.2011.

Manner of Preparation and Implementation of Scheme, Procedure for Issue of Energy Savings Certificate and Value of per Metric Ton of Oil Equivalent of Energy Consumed) Rules, 2012 published in Notification No. G.S.R. 269(E) in Gazette of India dated 30th March, 2012.

- (ii) The Appellate Tribunal for Energy Conservation (Procedure, Form, Fee and Record of Proceedings) Rules, 2012 published in Notification No. G.S.R. 510(E) in Gazette of India dated 28th June, 2012.

(Placed in Library, See No. LT 7243/15/12)

(3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 10 of 2012-13) (Performance Audit)-Capacity Expansion in Hydro Power Sector by CPSEs for the year ended March, 2012 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 7244/15/12)

... (*Interruptions*)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri Sudip Bandyopadhyay, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7245/15/12)

... (Interruptions)

12.02 hrs

At this stage, Shri Sansuma Khunggur Bwiswmuthiary came and stood on the floor near the Table.

... (Interruptions)

12.02¼ hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): With your permission, Madam, I rise to announce that Government Business during the week commencing Monday, the 3rd of September, 2012 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Further consideration and passing of following Bills:-
 - (a) The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010; and
 - (b) The Motor Vehicles (Amendment) Bill, 2012, as passed by Rajya Sabha.
3. Consideration and passing of the following Bills:-
 - (a) The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011;
 - (b) The Prevention of Money Laundering (Amendment) Bill, 2011;
 - (c) The Unlawful Activities (Prevention) (Amendment) Bill, 2011;
 - (d) The National Highways Authority of India (Amendment) Bill, 2011; and
 - (e) The Banking Laws (Amendment) Bill, 2011;

... (*Interruptions*)

MADAM SPEAKER: Submissions on the Statement of the Minister of Parliamentary Affairs shall be treated as laid on the Table of the House. Hon. Members may personally hand over slips at the Table of the House immediately.

... (Interruptions)

***श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह):** निम्नलिखित विषयों को सप्ताह के अगले कार्यसूची में सम्मिलित करने की व्यवस्था की जाए :-

1. भारत सरकार के उपक्रमों कोल इंडिया लि., सी.सी.एल. एवं बी.सी.सी.एल. में पेयजल की घोर समस्या है, जिसमें मेरे संसदीय क्षेत्र के बोकारो जिला में तेनुघाट डैम से बोकारो करगली, कथारा एवं डोरी क्षेत्र में जलापूर्ति योजना सुनिश्चित करने हेतु सरकार द्वारा जनहित में संबद्ध विभाग को आवश्यक निर्देश दिए जाने की मांग करता हूं।
2. कोल इंडिया द्वारा बी.सी.सी.एल. से लेकर हिरक रोड़ जो काफी जर्जर स्थिति में है एवं यह मार्ग कोल इंडिया के इकाइयों सी.सी.एल. एवं बी.सी.सी.एल. के ट्रांसपोटेशन का मुख्य मार्ग भी है एवं इस मार्ग को काफी कठिनाइयों का सामना करना पड़ता है। अतः जनहित को ध्यान में रखते हुए उक्त मार्ग के पुनः निर्माण एवं मजबूतीकरण हेतु संबद्ध विभाग (कोल इंडिया) को अतिशीघ्र आवश्यक निर्देश जारी करने की मांग करता हूं।

***डॉ. भोला सिंह (नवादा):** माननीय संसदीय कार्य मंत्री ने आगामी सप्ताह के लिए सदन में कार्ययोजना प्रस्तुत की है उसमें मैं निम्नलिखित दो प्रस्ताव जोड़ने की अनुमति चाहता हूं :-

1. बिहार के नवादा जिले में अपरसकरी नदी में 700 करोड़ रुपये के बराज डैम बनाने की योजना को केन्द्रीय सरकार अविलम्ब स्वीकृति प्रदान करे।
2. बिहार के नवादा जिलांतर्गत रजौली में आणविक ताप विद्युत केन्द्र की प्रस्तावित योजना को केन्द्र सरकार बिहार सरकार के आश्वासन के आलोक में कार्यान्वयन के लिए शीघ्र हरी झंडी दे।

* Laid on the Table

***श्रीमती जयश्रीबेन पटेल (महेसाणा):** अगले सप्ताह की कार्यवाही में निम्नलिखित विषयों को शामिल करने का कष्ट करें :-

1. गुजरात की संजीवनी समान नर्मदा नदी पर बन रहा सरदार सरोवर प्रोजेक्ट फेज-1 के अंतर्गत उसकी ऊंचाई (138.68 मीटर) सेतु एवं दरवाजे के काम बिना मंजूरी के कई वर्षों से लंबित पड़े हैं । अतः केन्द्र सरकार से अनुरोध है कि उपरोक्त काम की मंजूरी शीघ्र बहाल करे ।
2. मेरे निर्वाचन क्षेत्र के बहुचराजी, शखलपुर, विसनगर तथा गुजरात के अन्य सभी समपारों की लम्बाई-चौड़ाई के लंबित मामलों को शीघ्र ही मंजूरी दी जाए ।

***श्री महेन्द्रसिंह पी. चौहाण (साबरकांठा):** अगले सप्ताह की कार्यवाही में निम्नलिखित विषयों को शामिल करने का कष्ट करें :-

1. मेरे संसदीय क्षेत्र साबरकांठा में जंगली जानवरों द्वारा किसानों की फसलों को बड़ी मात्रा में नुकसान हो रहा है । किसान पीड़ित हैं । अतः इसके लिए तत्काल उपाय किए जाएं ।
2. मेरे संसदीय क्षेत्र साबरकांठा में रेलवे का एक भी रैक प्वाइंट नहीं है । पूरा क्षेत्र इसी वजह से तकलीफ में है । अतः रैक प्वाइंट की सुविधा रेलवे विभाग द्वारा प्रदान की जाए ।

***श्री जय प्रकाश अग्रवाल (उत्तर पूर्व दिल्ली):** आगामी सप्ताह की कार्यसूची में निम्नांकित विषयों को सम्मिलित किया जाए :-

1. देश में अधिकतर राज्यों में विधान सभा के साथ-साथ विधान परिषद् है, लेकिन कुछेक ऐसे भी राज्य हैं जहां विधान सभा तो है, मगर विधान परिषद् का गठन अब तक नहीं किया गया है । देश के विशेषकर राष्ट्रीय राजधानी क्षेत्र दिल्ली प्रदेश, जहां अब तक विधान परिषद् का गठन नहीं किया गया है, विधान परिषद् की स्थापना किए जाने से संबंधित विषय ।
2. झुग्गी-झोपड़ियों में रहने वाले लोगों को एक निश्चित समय सीमा के अंदर आवास उपलब्ध कराए जाने के लिए राष्ट्रीय स्तर पर एक कारगर योजना बनाए जाने से संबंधित विषय ।

***श्री पन्ना लाल पुनिया (बाराबंकी):** अगले सप्ताह की कार्यसूची में शामिल करने के संबंध में :-

अगले सप्ताह की कार्यसूची में भारतीय संविधान के प्रावधान अनुसार अनुसूचित जाति से संबंधित कर्मियों को पदोन्नति में आरक्षण विषय पर चर्चा की जाए । वर्तमान में एम. नागराज केस में उच्चतम न्यायालय के निर्णय के बाद असमंजस की स्थिति पैदा हुई है ।

***श्री कौशलेन्द्र कुमार (नालंदा):** आगामी सप्ताह की कार्यसूची में दो विषय जोड़े जाएं :-

1. बिहार राज्य के नालंदा जिले में नालंदा में पुनर्जीवित और पुनर्स्थापित नालंदा विश्वविद्यालय के काम को तेजी से किए जाने की आवश्यकता । क्योंकि इससे विश्व के मानचित्र पर भारत की स्थिति बेहद मजबूत होगी ।
2. अंदरूनी और बाहरी खतरों को देखते हुए आयुध निर्माणी, राजगृह, नालंदा (बिहार) में यथाशीघ्र प्रोडक्शन शुरू किए जाने की आवश्यकता ।

* Laid on the Table

... (Interruptions)

12.03 hrs

*At this stage, Shri Sansuma Khunggur Bwiswmuthiary
went back to his seat.*

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet on Monday, the 3rd
September, 2012 at 11 a.m.

12.03 ½ hrs

The Lok Sabha then adjourned till Eleven of the Clock
on Monday, September 3, 2012/Bhadra 12, 1934 (Saka).
